

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


23

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinemas Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for VS Raju for petitioner	Advocate	Vbraju1@gmail.com 9849120942	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Meenakshi	Joint Director	9444384521	

Heard Mr. V.B. Raju on behalf of Shri. VS Raju, learned counsel for the petitioner and Mrs. S. Meenakshi, Joint Director, Representing RD (SER).

Post the case on 04.12.2017.


Member (Technical)


Member (Judicial)